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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.04.2019

PRESENT: 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For Admission	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	

ADVOCATE FOR PETITIONER/s:

None Present

ADVOCATE FOR RESPONDENT/s:

ORDER

Matter is listed today for service of notice on Financial Creditor. No representation for Corporate Applicant.

Notices have not been served on Financial Creditors. Again matter is listed for service of notice on Financial Creditors as a last chance.

Registry is directed to issue fresh notices to the Financial Creditors and Counsel/PCS is permitted to collect the notices from the Registry and serve on Financial Creditors and file proof of service. List the case on 27.05.2019.


Member (T)


Member (J)